

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:351  
ANSWERED ON:18.08.2010  
REGULATIONS FOR TEACHERS  
Punia Shri P.L.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government/University Grants Commission (UGC) has constituted any Committee to formulate new regulations in regard to the performance assessment and other associated matters concerning university/college teachers;
- (b) if so, the details thereof;
- (c) whether the Committee has submitted its report to the Government;
- (d) if so, the major recommendations made by the Committee;and
- (e) the action taken/proposed to be taken in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.351 FOR 18.08.2010, ASKED BY SHRI P. L. PUNIA HON'BLE MEMBER OF PARLIAMENT REGARDING REGULATIONS FOR TEACHERS.

(a) to (e): An Expert Committee was constituted by the University Grants Commission (UGC) under the Chairpersonship of Prof. S.P.Thyagarajan, for the purposes of suggesting the Pay Structure, Service conditions, Minimum Qualifications for appointment and eligibility for promotions of Teachers and other academic staff and measures for maintenance of standards in universities and colleges.

Based on the recommendations of the committee, UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for Maintenance of Standards in Higher Education, 2010 have been notified by the Commission. The Regulations mentioned above are available on the UGC website at <http://www.ugc.ac.in/policy/regulation>.